

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION No. 2170
TO BE ANSWERED ON 8th August, 2023**

STATUS OF UNFILLED PG SEATS

2170. SHRI P. WILSON:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) the details of the 1311 valuable Post Graduate (PG) seats that have remained unfilled and are going waste after conclusion of special stray vacancies round for the academic year 2022-2023;

(b) whether Government has any response to the fact that many meritorious poor and downtrodden are not getting a fair treatment in counselling procedure in PG as the seats obtained out of their merit are counted towards quota which is in violation of orders of the Supreme Court due to NEET; and

(c) if so, the details thereof, and if not, the reasons therefor?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(DR. BHARATI PRAVIN PAWAR)**

(a) to (c): As per information provided by Medical Counselling Committee (MCC) of Directorate of General Health Services (DGHS), 1307 seats remained unfilled after the special stray vacancy round of counselling for academic year 2022-2023. Most of the vacant seats were of pre/para clinical subjects.

The MCC of DGHS conducts the counselling for seats of undergraduate (UG/MBBS) and postgraduate (PG) medical courses as per the scheme devised by the Hon'ble Supreme Court of India. Counselling for PG courses covers 50% seats of All India Quota seats, 100% seats of Central Institutes/Universities and Deemed Universities.

The reservation in the counselling for admission in All India Quota seats is applied as under, including 10% reservations for Economic Weaker Section (EWS) category:-

SR No.	Reserved Quotas	Reservation
1	SC	15%
2	ST	7.5%
3	OBC	27%
4	PwD	5%
5	EWS	10%
